

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 210 of 2013

Dated : 11th April, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Matrix Power Pvt. Ltd. ... Appellant(s)

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. K.L.D.S. Vinober for R-2 to
R-5
Mr. K.V. Mohan &
Mr. K.V. Balakrishnan for APERC

ORDER

At the request of the learned counsel for the respondent nos.2 to 5, post the matter for hearing on **28th April, 2014.**

**(Justice Surendra Kumar)
Judicial Member**
rkt

**(Rakesh Nath)
Technical Member**